

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(~~11~~)/2016
NAME OF THE PETITIONER(S) : S.K.Ganesan & 6 ors
NAME OF THE RESPONDENT(S) : Eswar Rubber Products Pvt.ltd & 8 ors
UNDER SECTION : 379/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) ~~CIBL VISWAN~~
P.H. ARUNOD PANDIAN S.S. - APV
P.H.
CIBL VISWANU - COUNSEL FOR R 1 to 6

2) Preetha for Dhenraj - for other respondents
Preetha V

3) Dr. K.S. Ranichandran P.C.S } for
M.K. Preetha . Adv. } Petitioners
for KSR & Co. } No. 1 to 4



Tc9/120/2016

ORDER

PCS for the Petitioners present. Counsel for the Respondents present. Both counsels prayed for time for making submissions. At request, time is enlarged for hearing submissions. Parties are directed to explore the possibilities of settlement, if any. Put up on 09.10.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr